GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

STARRED QUESTION NO:154
ANSWERED ON:08.03.2010
STRENGTHENING OF PANCHAYATI RAJ INSTITUTIONS
Antony Shri Anto;Naranbhai Shri Kachhadia

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is considering a proposal to introduce "Nyaya Panchayats";
- (b) if so, the details thereof;
- (c) whether the Government proposes to restructure various schemes meant for Panchayati Raj Institutions (PRIs) including the Centrally sponsored schemes for speedy implementation:
- (d) if so, the details thereof;
- (e) whether the Twelfth Finance Commission had made recommendations to augment financial assistance to the States to supplement the resources to PRIs; and
- (f) if so, the details thereof along with the follow up action taken thereon?

Answer

THE MINISTER OF PANCHAYATI RAJ (DR. C.P.JOSHI)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a), (b), (c), (d), (e) AND (f) OF LOK SABHA STARRED QUESTION NO. 154 DUE FOR REPLY ON 8.3.2010 REGARDING STRENGTHENING OF PANCHAYATI RAJ INSTITUTIONS.

- (a) &(b): Yes, Sir. Establishment of Nyaya Panchayats in the country is under consideration of Union Government. The details are being worked out.
- (c) & (d): Ministry of Panchayati Raj is examining a proposal for restructuring some schemes with a view to holistically addressing critical gaps in the capacities of Panchayats in their functional domain including planning, implementation, monitoring, accounting and accountability.
- (e) & (f): The Twelfth Finance Commission (TFC) has recommended Rs. 20,000 crore as grants during the period 2005-10 to augment the consolidated fund of the States to supplement the financial resources of the PRIs (details are at Annex). A Central Review Committee of officers from Ministries concerned review the release and utilization of grants. Monitoring at State level is done by a committee headed by the Chief Secretary to ensure proper utilization.

Annex

Annex referred to in parts (e) & (f) reply to the Lok Sabha Starred Question No.154 due for reply on 8.3.2010 regarding Strengthening of Panchayati Raj Institutions.

Allocation and Release of Twelfth Finance Commission Grants to PRIs (2005-10) - As on 28.2.2010.

(Rs. in lakh)

```
S1. STATE Alloca- 2005-06 2006-07 2007-08 2008-09 2009-10 Total Relea-
No. tion sed upto
of PRI
grants
recom-
mended
by TFC
for
2005-10
```

- 1 Andhra Pr. 158700 31740 15870 31740 31740 47610 158700 2nd inst 2009-10
- 2 Arunachal Pr. 6800 0 680 2040 2720 2nd inst 2006-07
- 3 Assam 52600 5260 0 10520 15780 31560 2nd inst 2007-08
- 4 Bihar 162400 16240 32480 48720 32480 32480 162400 2nd inst 2009-10
- 5 Chhattisgarh 61500 12300 12300 12300 12300 6150 55350 1st inst 2009-10
- 6 Goa 1800 180 0 77 360 180 797 1st inst 2008-09
- 7 Gujarat 93100 9310 18620 18620 27930 18620 93100 2nd inst 2009-10
- 8 Haryana 38800 7760 7760 7760 7760 38800 2nd inst 2009-10
- 9 Himachal Pr. 14700 2940 2940 2940 2940 1470 13230 1st inst 2009-10
- 10 J & K 28100 1761.97 2523.94 5285.91 1st inst 2006-07
- 11 Jharkhand 48200 0 0
- 12 Karnataka 88800 8880 26640 8880 26640 17760 88800 2nd inst 2009-10
- 13 Kerala 98500 19700 19700 19700 9850 68950 1st inst 2008-09
- 14 Madhya Pr. 166300 33260 33260 33260 16630 33260 149670 1st inst 2009-10
- $15\ \texttt{Maharashtra}\ 198300\ 19830\ 39660\ 39660\ 59490\ 39660\ 198300\ 2nd\ inst.\ 2009-10$
- 16 Manipur 4600 211.60 423.20 211.60 423.20 846.40 2116.00 2nd inst. 2009-10
- 17 Meghalaya 5000 0 1500 0 2500 4000 2nd inst. 2008-09
- 18 Mizoram 2000 200 600 800 1600 2nd inst. 2008-09
- 19 Nagaland 4000 400 800 400 1600 400 3600 1st inst. 2009-10
- 20 Orissa 80300 16060 16060 16060 16060 16060 80300 2nd inst. 2009-10
- 21 Punjab 32400 3240 6480 3240 6480 3240 22680 1st inst. 2008-09
- 22 Rajasthan 123000 24600 24600 12300 36900 24600 123000 2nd inst. 2009-10
- 23 Sikkim 1300 130 910 130 1170 1st inst. 2009-10
- 24 Tamil Nadu 87000 17400 17400 8700 26100 17400 87000 2nd inst. 2009-10
- 25 Tripura 5700 0 570 1140 1710 3420 2nd inst. 2006-07
- 26 Uttar Pradesh 292800 58560 29280 87840 58560 58560 292800 2nd inst. 2009-10
- 27 Uttaranchal 16200 1620 3240 1620 6480 12960 2nd inst. 2008-09

28 West Bengal 127100 12710 25420 25420 38130 25420 127100 2nd inst. 2009-10

Total 2000000 304293.57 339807.14 389968.60 417723.20 377616.40 1829408.91